

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

D.A.NO.1449/96

Hon'ble Mrs. Lakshmi Swaminathan, Member(J)  
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 12th day of July, 1996

Ex.Ct. Inder Singh  
s/o Shri Tara Chand  
r/o Village Nangal Pathani  
Distt. Rewari (Haryana). ... Applicant.

(By Shri Yogesh Sharma, Advocate)

Versus.

1. N.C.T. of Delhi through  
the Chief Secretary, Old Secretariat  
Delhi.

2. The Commissioner of Police  
Delhi Police Headquarters,  
I.P.Estate  
NEW DELHI.

3. The Deputy Commissioner of Police  
VIIIth Bn., Delhi Police  
South District  
Near Maegroli  
NEW DELHI.

4. The Principal  
P.T.S.Delhi Police  
Jorodha Kalan  
NEW DELHI. ... Respondents

O R D E R(Oral)

Hon'ble Mrs. Lakshmi Swaminathan, Member(J)

After hearing the learned counsel for the  
applicant for sometime, it was mentioned that this  
case is admittedly barred by limitation. He, therefore,  
seeks permission to withdraw the application. The  
Original Application is dismissed as withdrawn.

  
(R.K.AHOOJA)  
MEMBER(A)

  
(MRS. LAKSHMI SWAMINATHAN)  
MEMBER(J)

/RAO/